

General Council and Executive Committee of the National Literacy Mission Authority (NLMA). The nominations are made according to the procedure established by the Government Resolution issued in this regard by the Government. Nominations to NLMA are made by the Government of India. The nominated members of NLMA hold office for a term of two years and are eligible for renomination.

Non-official members of the General Council of NLMA are drawn from the main national political parties; members of Parliament; educationists, scientists, media experts, etc. and voluntary organisations working in the field of adult education.

Non-official members of the Executive Council of NLMA are drawn from among eminent educationists, scientists, artists, non-Governmental Organisations, media personalities, writers, social activists, theatre personalities, etc. These members are nominated by the Chairman of the Council who is the Minister for H.R.D.

(b) The Central Government has no proposal to start a Post Graduate Centre in Haveri in Karnataka.

(c) Question does not arise.

(d) No, Sir.

(e) Question does not arise.

(f) The Government does not propose to make a policy in this regard only for educational institutions run by Rotary Clubs.

#### **FCI Godowns**

2983. SHRI T. GOVINDAN: Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state the existing number of Food Corporation of India godowns for storage of foodgrains. State-wise, location-wise and capacity-wise, separately?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): The number of godowns owned by the Food Corporation of India as on 01.01.99, State-wise and capacity-wise, is indicated at Statement enclosed.

#### **Statement**

*State-wise Number of Godowns (Owned) with Capacity Available with the Food Corporation of India as on 31.12.1998*

S.No.	State/UTs.	No. of Godowns (Owned)	Capacity (In Lakh MT)
1	2	3	4
1.	Arunachal Pradesh	04	0.17
2.	Andhra Pradesh	35	11.82
3.	Assam	18	1.87
4.	Bihar	19	4.33
5.	Goa	01	0.15

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1	2	3	4
6.	Gujarat	14	4.91
7.	Haryana	37	7.71
8.	Himachal Pradesh	04	0.11
9.	Jammu & Kashmir	11	0.77
10.	Karnataka	15	2.76
11.	Kerala	21	5.30
12.	Madhya Pradesh	41	8.30
13.	Maharashtra	17	11.77
14.	Manipur	02	0.12
15.	Meghalaya	02	0.10
16.	Mizoram	04	0.17
17.	Nagaland	04	0.8
18.	Orissa	22	2.54
19.	Punjab	111	21.04
20.	Rajasthan	35	7.07

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1	2	3	4
21.	Sikkim	01	0.07
22.	Tamil Nadu	16	5.87
23.	Tripura	02	0.18
24.	Uttar Pradesh	54	15.17
25.	West Bengal	26	8.62
26.	Chandigarh	04	0.40
27.	Delhi	07	3.22
28.	Pondicherry	03	0.41
Total		530	125.03

#### **Surrender by Militants**

2984. DR. JAYANTA RONGPI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of militants surrendered so far in North-Eastern States since the "Operation Rhino" was started;

(b) the number of weapons surrendered by them;

(c) the types of incentives offered to such militants; and

(d) the total amount spent to rehabilitate the surrendered militants?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (d) Information is being collected and will be laid on the Table of the House.

#### **Complaints against Delhi Wakf Board**

2985. SHRI BHIM DAHAL: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether the Union Government have received any complaints against the Management of Delhi Wakf Board (DWB) regarding sale/giving of land on lease at very cheap rate of Delhi Wakf Board properties located in Mehrauli, Panchsheel Park, Nizamuddin, Narela, Govindpuri, Laxmi Nagar and Kashmiri Gate;

(b) if so, the details thereof;

(c) whether any inquiry has been conducted in the matter;

(d) if so, the outcome thereof; and